

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 6th February, 2020

It is for general information that a "Corporate Eye Screening Program" will be conducted free of cost by Lawrence and Mayo (India) Pvt. Ltd. on 10/02/2020, from 11:00 A.M. to 04:30 P.M. in the Medical Room, Ground Floor, Gauhati High Court (Old Block), Guwahati.

By Order,

Sd/- Romen Baruah
REGISTRAR (ADMN.)

Memo No. HC. III -01/2020/ 265 /G Dated Guwahati, the February, 2020
Copy to:

1. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
5. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
6. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- ✓ 8. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Notice in the website of the Gauhati High Court, Guwahati.
9. Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. He is requested to circulate the notice amongst staff in Chief Justice's Residential Secretariat.
10. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
11. The A.O. (Judl.), _____ Section, Gauhati High Court, Guwahati. He is requested to circulate the notice amongst staff in the concerned section.
12. Court Officer Nos. 1 & 2. They are requested to circulate the notice amongst Grade-IV Staff of the Registry.
13. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
14. The Court Manager, Gauhati High Court, Guwahati.
15. The Chief Security Officer, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
17. Notice Board, Gauhati High Court, Guwahati.


REGISTRAR (ADMN.)

6-2-2020